

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5110
ANSWERED ON:10.12.2010
REHABILITATION
Das Shri Khagen

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have schemes/plans for rehabilitation of landless tribals in the country;
- (b) if so, the details thereof;
- (c) whether the States have submitted proposals to the Union Government in this regard;
- (d) if so, the details thereof, State-wise and whether the Ministry of Tribal Affairs have made any consultations with other concerned Ministries in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) No, Madam. However, the Government has enacted the 'Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006' to recognize and vest certain rights over forest land on forest-dwelling Scheduled Tribes and other Traditional Forest Dwellers who have been residing in such forests for generations but whose rights could not be recorded.
- (b) to (e) : Does not arise.